

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/6948/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 21st December, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./3600 (E), dtd. 18.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.12.2021 with permission to leave the station, from the evening of 19.12.2021 till the morning of 21.12.2021**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/6949/A, dated , 21-12-2021
Copy to:-

1. The Project Manager, Gauhati High Court.


21/12/21
JT.REGISTRAR (VIGILANCE)

Pto